

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 35975/2015

SOUTH EASTERN COALFIELDS LTD.

Petitioner(s)

VERSUS

MANKAMNA PRASAD TIWARI AND ORS.  
(with office report)

Respondent(s)

Date : 28/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Tanuja Patna, Adv.  
Gp. Capt. Karan Singh Bhati, Adv.

For Respondent(s)

Mr. Deepak Tyagi, Adv.  
Gurmeet Singh Makker, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Opportunity to respondent No.2 to file counter affidavit  
has already been declined.

Despite last opportunity having been granted, fresh steps  
for service of respondent Nos.1 and 3 have not been taken.

Registry to process the matter for listing before the  
Hon'ble Judge in Chambers for further directions.

(RAJESH KUMAR GOEL)  
Registrar